

**Contested Commercial Cases disposed during the month of March, 2023**

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram						NIL						
2	Commercial Court at Asansol	Paschim Bardhaman	Money Suit/8/2022	2023	M/S Shristi Construction Vs The chief Executive Officer (CEO) DSP, SAIL	Shobhantanu Bhattacharyya & Sagarmay Ghosh V/S Indrajit Mukherjee & Shankari Prasad Mukherjee	24-03-2022	No	03-03-2023	344 days	Contested	No	No	Code of Civil Procedure Act. , Sec- 9
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case/74	2022	VICTORIA JUTE COMPANY LIMITED Vs RDB TEXTILES LIMITED AND 5 OTHERS	TAMOGHNA SHAME	29.09.2022	No	28.03.2023	180 Days	Contested	Nil	Nil	U/o 9 r 9
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Money Suit/11	2022	AMIT KUMAR GHIDIA (HUF) Vs M/S GREENWAY TRADECOM PRIVATE LIMITED AND OTHERS	KUSHAGRA SAHA	15.03.2022	No	31.03.2023		Contested	Nil	Nil	Specific Relief Act 34
5	Commercial Court at Siliguri	Darjeeling						No Data Provided						